

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT VI**

Item No. 10.

IA 851(MB)2023 IA 1382(MB)2023 IN  
C.P.(IB)/707(MB)2022

CORAM:

**SHRI SANJIV DUTT**  
**MEMBER (TECHNICAL)**

**SHRI K. R. SAJI KUMAR**  
**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF HEARING DATED **12.09.2023**

NAME OF THE PARTIES: **Axis Bank Limited**

**Vs**

**Yashwant Dugdh Prakriya Limited**

**the FC:** Adv. Chandresh Rao i/b Vidhi Partners.

**For the CD :** Adv. Viraj Parikh i/b Agam Maloo.

**IBC under Sec. 7**

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**ORDER**

At the joint request of both sides, list this matter on **06.10.2023 for final hearing.**

**Sd/-**  
**SANJIV DUTT**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**K. R. SAJI KUMAR**  
**MEMBER (JUDICIAL)**

//SKS//